

(d) No Central package has been declared for erosion affected people of Assam during the current financial year.

(e) Does not arise.

Bargi diversion project

‡543. MISS ANUSUIYA UIKEY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has received a proposal from the State Government of Madhya Pradesh to declare Bargi Diversion Project as a national project;

(b) if so, when the proposal was received by Government and the action taken so far in this regard by Government;

(c) whether it has been declared a national project; and

(d) if not, by when Bargi Diversion Project would be declared national project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir.

(b) Proposal as per guidelines of national project was received in February 2010. The proposal has been recommended by the High Powered Committee for National Projects for inclusion as national project in its meeting held on 17.2.2010.

(c) No Sir.

(d) As per guidelines of the national projects, a new project proposal to be declared as national project requires clearance from Expenditure Finance Committee/Project Investment Board and recommendations thereupon of High Powered Steering Committee for National Projects and finally approval by the Union Cabinet. Proposal of Bargi Diversion project for clearance by the Expenditure Finance Committee (EFC) has been submitted to Ministry of Finance. After its EFC clearance, it can be included as National Project only with the approval of Union Cabinet.

Sidumber project

544. SHRI KANJIBHAI PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Medium Irrigation project of Gujarat *i.e.* Sidumber project is pending for approval with Government particularly with reference to environment;

‡Original notice of the question was received in Hindi.